



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Srinagar, the 4th August, 2019.

SRO 496 . -In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers District Poonch to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction in District Poonch:-

S.No.	Name of the officer S/Shri	Designation
1.	Manzoor Hussain	General Manager, DIC
2.	Mohd Younis	Chief Agriculture Officer
3.	Vijay Kumar	Chief Education Officer
4.	Rajinder Kumar	Chief Horticulture Officer
5.	Shakeel Ahmed	District Social Welfare Officer
6.	Rajinder Sharma	Chief Horticulture Officer
7.	Maqbool Naik	Executive Engineer, PDD
8.	Rajinder Kumar	Executive Engineer, PHE
9.	Amar Singh Katoch	Executive Engineer, PW(R&B)
10.	Satish Bhagat	Executive Engineer, PMGSY
11.	Surinder Sharma	Executive Engineer, REW
12.	Gharu Ram	Chief Executive Officer, Municipal Council
13.	Yougal Kishore	ARTO, Poonch
14.	Mohd Jahangir Khan	CDPO, Haveli
15.	Mukhlis Ali	BDO, Nangali Sahib
16.	Rashid Ahmed Khawaja	BDO, Poonch
17.	Sabi-ul-Hasan	Lecturer, HSS Sawjian
18.	Mohd Aslam	ZEPO, Mandi
19.	Subash Chander	BDO, Mandi
20.	Abdul Waheed	BDO, Sathra
21.	Mohd Afzal	AE, PWD, Mandi
22.	Sham Lal Sharma	AEE, PWD, Mandi
23.	Israr Ahmed	BDO, Lassana
24.	Aamir Chowdhary	BDO, Surankote
25.	Azhir Amin	BDO, Buffliaz
26.	Mukhtar Ahmed Manhas	Principal, BHSS, Surankote
27.	Nissar Hussain	Forest Range Officer, Surankote
28.	Mohd Hussain	AEE, PHE (Sub-Division) Surankote
29.	Imtiaz Hussain Shah	Sr. Lect. Physics, HSS Buffliaz
30.	Mohd Farooq	Horticulture Development Officer, Buffliaz
31.	Surinder Kumar Sharma	Sr. Lect. Zoology, BHSS, Surankote

32.	Dr. Mazzar Hussain Shah	VAS (AH), Surankote
33.	Sarfaraz Ahmed	AEE, PDD (Sub-Division) Surankote
34.	Mushtaq Hussain	Executive Officer, Municipal Committee, Surankote
35.	Changez Khan	AE PWD, Mendhar
36.	Mohd Zaheer	AEE PMGSY, Mendhar
37.	Vishal Sharma	AE PDD, Mendhar
38.	Shakeel Manhas	TSWO, Mendhar
39.	Mohd Aziz	CDPO, Mendhar
40.	Maddasser Shah	HDO, Harni
41.	Lal Hussain	Deputy CEO, Mendhar
42.	Manzoor Chohan	Lect. HSS Mankote
43.	Lal Hussain Choudhary	ZEO, Mankote
44.	Ajaz Qureshi	BDO, Mankote
45.	Mohd Qayoom Khan	Lect. HSS Harni
46.	Sarfaraz Ahmed	AEE PWD, Mendhar
47.	Mohd Amin	Principal, HSS Dhargloon
48.	Saleem Shah	Sr. Lect. HSS Dhargloon
49.	Mohd Shafiq	Associate Professor, GDC Mendhar
50.	Mohd Akram	Associate Professor, GDC Mendhar

By Order of the Government of Jammu and Kashmir.

Sd/-

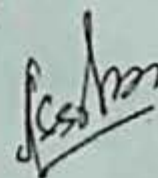
Secretary to Government.

No: LD (P) 2019/Poonch.

Dated: 04 - 08 - 2019.

Copy to the:-

1. Financial Commissioner (Revenue), J&K Srinagar.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Poonch. This is with reference to his No. DMP/J/PA/1653-54 dated 04-08-2019.
5. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
6. SRO Section, Law Department, (W.7.S.C).
7. Concerned file.



Deputy Legal Remembrancer